

POST OFFER PUBLIC ANNOUNCEMENT

PYXIS FINVEST LIMITED

Corporate Identification Number (CIN): L65990MH2005PLC157586

Registered Office: Level 9, Unit 801, Centrum House, CST Road, Vidyanaagri Marg,
Kalina, Santacruz East, Mumbai – 400 098.

Contact No: 022 – 42159000 | Website: www.pyxisfinvest.com | E-mail Id: pyxisfinvestltd@gmail.com

OPEN OFFER FOR ACQUISITION OF 29,91,000 (TWENTY NINE LAKHS NINETY ONE THOUSAND) EQUITY SHARES FROM SHAREHOLDERS OF PYXIS FINVEST LIMITED (“PYXIS”) BY MR. UTTAM BHARAT BAGRI (HEREIN AFTER REFER TO AS “ACQUIRER”) PURSUANT TO AND IN COMPLIANCE WITH REGULATIONS 3(1) & 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS 2011, AS AMENDED (“SEBI (SAST) REGULATIONS”).

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, the Manager to the Offer (“Manager”), on behalf of the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (“SEBI (SAST) Regulations, 2011”) in respect of Open Offer (“Offer”) to acquire 29,91,000 (Twenty Nine Lakhs Ninety One Thousand) Equity Shares of ₹ 10/- each, being constituting 26.00% of the Target Company on a fully diluted basis at a price of ₹ 17/- (Rupees Seventeen Only) per fully paid-up Equity Share (the “Offer Price”) and applicable Interest of ₹ 0.50/- (Fifty Paise Only) both amounting to ₹ 17.50/- (Rupees Seventeen and Fifty Paise Only) per Equity Share (“Offer Price plus Applicable Interest”). This Post Offer Public Announcement is to be read with Public Announcement dated December 19, 2023 (“PA”) along with the Detailed Public Statement (“DPS”) published on December 27, 2023 in Business Standard (English – All Editions), Business Standard (Hindi – All Editions) and Pratahkal (Marathi – Mumbai Edition) with respect to the aforementioned Offer.

Sr. No.	Particulars	Details			
1	Name of the Target Company	Pyxis Finvest Limited			
2.	Name of the Acquirers and PAC	Acquirer: Mr. Uttam Bharat Bagri PAC: Nil			
3.	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4.	Name of the Registrar to the Offer	Purva Sharegistry India Private Limited			
	Offer Details:				
5.	a. Date of Opening of the Offer	May 29, 2024 (Wednesday)			
	b. Date of Closing of the Offer	June 11, 2024 (Tuesday)			
6.	Last Date of Payment of Consideration	June 19, 2024 (Wednesday)			
7	Details of Acquisition	Proposed in the Offer Document		Actuals	
7.1	Offer Price with Interest	₹ 17.50/-		₹ 17.50/-	
7.2	Aggregate number of shares tendered	29,91,000 ^(a)		1,56,000	
7.3	Aggregate number of shares accepted	29,91,000 ^(a)		1,56,000	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 5,23,42,500/-		₹ 27,30,000/-	
7.5		Number	In %	Number	In %
	Shareholding of the Acquirer along with PAC/ deemed PAC before Agreements / Public Announcement	17,17,585	14.93%	17,17,585	14.93%
7.6	Shares Acquired by way of Agreements	65,72,000	57.13%	65,72,000 ^(b)	57.13% ^(b)
7.7	Shares Acquired by way of Open Offer	29,91,000 ^(a)	26.00% ^(a)	1,56,000	1.36%
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post Offer Shareholding of Acquirer along with PAC/deemed PAC	1,12,80,585 ^(a)	98.07% ^(a)	84,45,585	73.42%
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	Number	32,13,000	2,22,000	32,13,000	30,57,000
	In %	27.93%	1.93%	27.93%	26.58%

Note:

- (a) Assuming full acceptance under the Open Offer.
(b) The transaction under Share Purchase Agreement is pending for the execution.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged.

The Acquirer accepts the responsibility for the information contained in this Announcement and also for the obligations of the Acquirer laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 2011 and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company i.e. Level 9, Unit 801, Centrum House, CST Road, Vidyanaagri Marg, Kalina, Santacruz East, Mumbai – 400 098.

THIS ANNOUNCEMENT IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

 ARYAMAN FINANCIAL SERVICES LTD	ARYAMAN FINANCIAL SERVICES LIMITED (CIN No.: L74899DL1994PLC059009) 60, Khatau Building, Alkesh Dinesh Modi Marg, Opp. P. J. Towers (BSE Building), Fort, Mumbai – 400 001. Tel: 022 – 6216 6999 Website: www.afsl.co.in Email: info@afsl.co.in Contact Person: Mr. Deepak Biyani

Place: Mumbai
Date: June 24, 2024